

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3522  
ANSWERED ON:07.09.2007  
CONSTRUCTION OF HOUSES UNDER IAY  
Jagannath Dr. M.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to sanction more Houses under Indira Awas Yojana (IAY) for the States affected with natural calamities and also enhance allocation of funds under the scheme; and

(b) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) As per Indira Awaas Yojana (IAY) Scheme, funds are allotted to the States/Union Territories in accordance with a pre-determined criteria assigning due weightage to the housing shortage and poverty ratio. However, as per guidelines, an amount up to 10% of the district's annual allocation or Rs. 50.00 lakh per district, whichever is higher, can be released to a district out of 5% IAY funds meant for Natural Calamities, on receipt of proposals in this regard from the concerned State Government.